

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).10562/2008

(From the judgement and order dated 19/07/2007 in WP No. 7640/1999 of
The HIGH COURT OF ORISSA AT CUTTACK)

ORISSA STATE HOUSING BOARD

Petitioner(s)

VERSUS

SITARAM LAL

Respondent(s)

(With prayer for interim relief and office report)

WITH SLP(C) NO. 12687 of 2008

(With prayer for interim relief and office report)

Date: 30/03/2009 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DALVEER BHANDARI

HON'BLE MR. JUSTICE HARJIT SINGH BEDI

For Petitioner(s) Mr. Janaranjan Das,Adv.

For Respondent(s) Mr. Jana Kalyan Das,Adv.

UPON hearing counsel the Court made the following

ORDER

List this matter for final disposal on a non-
miscellaneous day.

(Pardeep Kumar)
Court Master

(Neeru Bala Vij)
Court Master